

ITEM NO.2

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 220/2022

SHAILENDRA MANI TRIPATHI

Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 25-07-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Mr. Kapish Seth, Adv.
Ms. Priyanka Khosla, Adv.
Ms. Deepika Kalia, Adv.
Mr. Mrityunjai Singh, Adv.
Mr. Vishal Tiwari, Adv.
Mr. Rakesh Kumar, Adv.
Mr. Abhigya Kushwah, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Vikas Singh, learned senior counsel appearing for the petitioner seeks leave of this Court to withdraw the writ petition and make a representation to the Bar Council of India.

The writ petition is, accordingly, dismissed as withdrawn.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)